

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CRLMP.NO. 10247/2012 in CRIMINAL APPEAL NO(s). 1264 OF 2008

SUBHASH SINGH @ SUBHASH CHANDRA SINGH Appellant (s)

VERSUS

STATE OF BIHAR Respondent(s)

(With appln(s) for bail and office report)

Date: 09/05/2012 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K.S. RADHAKRISHNAN
HON'BLE MR. JUSTICE DIPAK MISRA

For Appellant(s) Mr. N.Rai, Sr. Adv.
Mr. Smarhar Singh, Adv.
Mr. Shantanu Sagar, Adv.
Mr. Abhishek Kr. Singh, Adv.
Mr. T. Mahipal, Adv.

For Respondent(s) Mr. Gopal Singh, Adv.
Mr. Chandan Kumar, Adv.
Mr. Anant Sharma, Adv.

UPON hearing counsel the Court made the following
O R D E R

List in the second week of July, 2012 for
final hearing.

[SUMAN WADHWA]
COURT MASTER

[RENUKA SADANA]
COURT MASTER